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**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

CP No. 586/2009

in

OA No. 2980/ 1997

New Delhi this the 21st day of January, 2010

**Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J)**  
**Hon'ble Mr. N.D. Dayal, Member (A)**

1. A. C. Meena,  
S/o Shri R.S. Meena,  
Aged about 49 years,  
R/o 9/743, Lodhi Colony,  
New Delhi-110003.
2. O.P. Meena,  
S/o Shri Ranjeet Ram Meena,  
Aged about 50 years,  
R/o Quarter No. 1211, Type-IV,  
N.H. 4, Faridabad.
3. M.L. Meena,  
S/o Shri Ram Kishan Meena,  
Aged about 54 years,  
R/o RZF- 151/1, Gali No. 37,  
Saad Nagar, New Delhi.
4. B.K. Pabri,  
S/o Shri Babu Ram Pabri  
Aged about 53 years  
R/o 428, Pocket-1, Ganga Apartment,  
Sector-12, Dwarka, New Delhi.
5. R.N. Singh,  
S/o Shri Sabran Singh,  
Aged about 50 years  
R/o A-110, Aya Nagar,  
Phase-1, New Delhi-110047.
6. Mohan Lal,  
S/o Shri Ghansi Lal,  
Aged about 59 years  
R/o B-17, Ganesh Nagar,  
Pandev Nagar Complex, Opp. Mother Diary,  
New Delhi-110092.

(All working as Inspector of Customs and  
Central Excise, Delhi )

... Applicants

*( Present : None )*

**VERSUS**

1. Mr. P.V. Bhide  
Secretary (Revenue),  
Department of Revenue,  
Ministry of Finance,  
North Block, New Delhi.
  2. Mr. P.N. Vittal Das,  
Member ( P & V ),  
Central Board of Excise and Customs,  
North Block, New Delhi.
  3. Mrs. Sreela Ghosh,  
Chief Commissioner of Central Excise,  
Delhi Zone, C R Building,  
I.P. Estate, New Delhi.
  4. Mrs. F. M. Jaswal,  
Commissioner, Central Excise Delhi-1,  
C. R. Building, I.P. Estate,  
New Delhi.
- ... Respondents

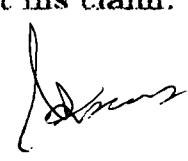
(By Advocate Shri K.M. Singh proxy for Shri R.N. Singh )

**O R D E R (ORAL)**

**M. Ramachandran, Vice Chairman (J) :**

Applicant is not present but we find from the reply that there has been compliance. CP is closed. Notices stand discharged. In case if any subsisting grievance remains, this disposal will not affect his claim.

  
( N.D. Dayal )  
Member (A)

  
( M. Ramachandran )  
Vice Chairman (J)

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